CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

<u>CP(C) No.180/00002/19</u> <u>in</u> <u>Original Application No. 180/00764/2018</u>

Tuesday, this the 5th day of February, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member Hon'ble Mr. Ashish Kalia, Judicial Member

M.Ravindran, S/o(Late) B.K.Muthu Maniyani, Aged 49 years, Assistant Administrative Officer presently working at ICAR-Central Plantation Crops Research Institute, Research Centre, Kidu Nettana Post, Dakshina Kannada District Karnataka – 574 230

(By Advocate – Mr.V.T.Madhavanunni)

Versus

Dr.P.Chowdappa
Director, Central Plantation Crops Research Institute
Kudlu Post, Kasaragod-671 124
Kerala

Respondent

Petitioner

(By Advocate – Mr.P.Santhosh Kumar)

This application having been heard on 5.2.2019 the Tribunal on the same day delivered the following:

ORDER (ORAL)

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

Heard Mr.V.T.Madhavanunni, learned counsel for the petitioner and Mr.P.Santhosh Kumar, learned Standing Counsel for the respondents.

2

The learned counsel for the respondents Mr.P.Santhosh Kumar has produced an additional affidavit filed by the respondents enclosing a copy of the order Annexure R1(B) dated 17.10.2018 issued in compliance with the direction of this Tribunal. Hence, CP(C) is closed and notices shall stand discharged.

(ASHISH KALIA) JUDICIAL MEMBER (E.K. BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure P1 - True copy of the O.A No.764/2018 filed before this Tribunal

Annexure P2 - True copy of the order in O.A No.764/2018 of this Tribunal dated 25.9.2018

Annexure P3 - True copy of the decision taken by the respondent dated 17.10.2018.

Annexure R1(a) - True copy of the letter No.TS19(11)/2016-Estt.IV dated 6th September 2016

Annexure R1(B) - True copy of the order No.F.4(160) 2018-Estt. Dated 17.10.2018.

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